

1	2	3	4
26.	A & N Islands	7	5.60
27.	Chandigarh Admn.	8	6.40
28.	Delhi Admn.	78	69.40
29.	Dadra & Nagar Haveli	6	4.80
30.	Daman & Diu	1	0.80
31.	Lakshadweep	9	7.20
32.	Pondicherry	8	6.40
33.	Kendriya Vidyalaya Sangathan	325	260.00
34.	Central Tibetan School Administration	7	5.60
35.	Bal Bhawan Society	1	0.80
36.	Atomic Energy Education Society	7	5.60
Total		2816	2601.80

[Translation]

Agricultural Loan

1079. SHRI BRIJ BHUSHAN SHARAN SINGH:
SHRI PANKAJ CHOWDHARY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have received complaints from the farmers regarding non-availability of agriculture loan in time, owing to which their agricultural production is being adversely effected and is declining;

(b) if so, the details thereof;

(c) whether the Government have conducted any enquiry in this regard; and

(d) if so, the result thereof and the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a), (b), (c) and (d) All efforts are made by Government to provide timely and adequate credit to farmers for meeting their requirement of agricultural production. Complaints, if any, received by the Government in this regard, are taken up with the concerned banks and other agencies for remedial action.

[English]

Jawaharlal Nehru University

1080. SHRI RAJENDRA AGNIHOTRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 1933 on December 20, 1994 and state:

(a) the further action so far taken by the Jawaharlal Nehru University in the eviction of rooms from NAA campus;

(b) the total residential accommodation so far evacuated by the JNU and handed over to the ISTM;

(c) whether JNU have already constructed its own new residential premises but so far nobody have given the

possession and paying market rent for its present possession;

(d) if so, the total rent so far paid as market rent to the Government by JNU; and

(e) the time by which the premises will be vacated by the JNU completely?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) According to the information furnished by the Jawaharlal Nehru University, 13 rooms in Block-I have since been handed over to the Government on 5-1-1995.

(b) JNU has so far handed over the following residential accommodation to the Govt.:

- (i) 16 Type-III quarters on 31-10-1991; and
- (ii) 13 rooms in Block-I on 5-1-1995.

(c) Apart from the residential accommodation earmarked by the Govt. for JNU, the University has constructed the accommodation for rest of the employees. However, the University has not been able to occupy all the constructed houses, as adequate water supply has not been made available by M.C.D. Hence the University has been paying market Rent to the Govt. for buildings occupied by it in the NAA campus.

(d) The total market rent paid by the University to the Govt. during the last 5 years is Rs. 36,02,702/-.

(e) JNU has informed that the University would vacate the residential accommodation in the NAA Campus, as soon as water supply position eases.

Coconut Production

1081. DR. ASIM BALA:
SHRI THAYIL JOHN:

Will the Minister of AGRICULTURE be pleased to state:

(a) the total production of coconut during each of the last two years, State-wise;

(b) the area of land under coconut cultivation during the above period;

(c) the area of land proposed to be brought under cultivation during 1994-95;

(d) the funds allocated to each state for the plantation of Coconut during 1994-95;

(e) whether the Government propose to diversify the coconut products; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b) The State-wise total production of coconut and area of land under coconut cultivation during 1992-93 and 1993-94 are given below:—